

LEGISLATIVE ASSEMBLY SECRETARIAT NATIONAL CAPITAL TERRITORY OF DELHI OLD SECRETARIAT, DELHI-110054

SESSION REVIEW

First Session of Eighth Assembly (24.02.2025 to 03.03.2025)

SUMMONS

Summons for the First Session of the Eighth Legislative Assembly of National Capital Territory of Delhi were issued to the Hon'ble Members on 21.02.2025.

DURATION OF THE SESSION

The First Session of the Eighth Legislative Assembly commenced on 24 February, 2025 with observance of two minutes silence to mark the solemnity of the occasion and was adjourned sine-die by the Hon'ble Speaker on 03.03.2025 after holding five (05) sittings. The sittings were held on 24.02.2025, 25.02.2025, 27.02.2025, 28.02.2025 & 03.03.2025. The House conducted its business for 18 Hours and 18 Minutes.

The Business conducted by the House during the First Session is summarized below.

OATH OR AFFIRMATION

Shri Arvinder Singh Lovely, the senior most Member of the House was appointed as the Speaker pro tem by the Hon'ble Lieutenant Governor. Shri Arvinder Singh Lovely took oath before the Hon'ble Lieutenant Governor on 24.02.2025.

The sitting of the House commenced at 11:00 A.M. on 24.02.2025 and was presided over by Shri Arvinder Singh Lovely, the Hon'ble Speaker pro tem.

Thereafter the Hon'ble Members took Oath, signed the Roll of Members and assumed their seats.

The Members subscribed to Oath in the following languages:

- 1. Hindi 50 Members
- 2. English 02 Members
- 3. Urdu 04 Members
- 4. Punjabi 02 Members
- 5. Sanskrit 09 Members
- 6. Maithili 02 Members

ELECTION OF THE SPEAKER

Shri Vijeder Gupta, Member was unanimously chosen as the Speaker of the Eighth Legislative Assembly of the National Capital Territory of Delhi House on 24 February, 2025 on a motion moved by Smt. Rekha Gupta, Hon'ble Chief Minister.

Smt. Rekha Gupta, Hon'ble Chief Minister, Shri Manjinder Singh Sirsa, Hon'ble Minister and other Members of the House congratulated Shri Vijender Gupta on his election as Speaker of the Eighth Legislative Assembly of National Capital Territory of Delhi.

Hon'ble Speaker thanked all the Members of the House for electing him as Speaker and assured to conduct the proceedings of the House judiciously and impartially.

HON'BLE LIEUTENANT GOVERNOR'S ADDRESS AND MOTION OF THANKS

The Hon'ble Lieutenant Governor addressed the House on 25 February, 2025 at 11:00 A.M.

After the departure of the Hon'ble Lieutenant Governor, the House was convened and the Secretary, Legislative Assembly laid the copy of the Address of the Lieutenant Governor on the Table of the House.

Thereafter, Hon'ble Minister Shri Manjinder Singh Sirsa moved the following Motion on 25 February, 2025 :

"That this House expresses its gratitude to Hon'ble Lieutenant Governor for his address delivered to the Assembly on 25 February 2025".

Sixteen (16) Members including Shri Pravesh Sahib Singh and Shri Ashish Sood, Hon'ble Ministers and Shri Mohan Singh Bisht, Hon'ble Member, participated in the debate. The Hon'ble Chief Minister replied to the debate. The Motion of Thanks was unanimously adopted by voice vote on 27 February, 2025.

Papers Laid on the Table: Notification regarding results of General Election

The Secretary, Legislative Assembly laid a copy of the Notification No. 308/DL-LA/2025 dated 09th February, 2025 issued by the Election Commission of India regarding the results of the General Election to the Legislative Assembly of the National Capital Territory of Delhi held on the 05th February, 2025.

PAPERS LAID

1. On 25.02.2025, Smt. Rekha Gupta, Hon'ble Chief Minister laid the copies of the Report of the Comptroller and Auditor General of India on 'Performance Audit Report on Regulation and Supply of Liquor in Delhi' relating to Government of NCT of Delhi (Report No. 1 of 2024) (Hindi & English) on the Table of the House.

Hon'ble Speaker made a statement regarding background of laying the report of Comptroller and Auditor General of India on the table of the House.

Twenty-three (23) Members including Shri Manjinder Singh Sirsa, Shri Ashish Sood and Shri Kapil Mishra, Hon'ble Ministers expressed their views on 25.02.2025 and 27.02.2025.

The Chair made a brief Statement and stated that as per established Parliamentary procedure, the report will be examined in detail by the Public Accounts Committee of Delhi Legislative Assembly and they should submit their Report within a period of three months.

Further, the Chair also directed the Assembly Secretary to forward the CAG Report to the concerned Departments and obtain para wise comments and action taken report from the Excise Department within one Month positively.

2. On 28.02.2025, Smt. Rekha Gupta, Hon'ble Chief Minister/Minister of Finance laid the copies of the Report of the Comptroller and Auditor General of India on Performance Audit Report on 'Public Health Infrastructure & Management of Health Services' relating to Government of NCT of Delhi (Report No. 3 of 2024) on the Table of the House.

Hon'ble Speaker made a statement regarding background of laying the report of Comptroller and Auditor General of India on the table of the House.

Twenty-three (23) Members including Shri Pankaj Kumar Singh, Hon'ble Minister, Shri Mohan Singh Bisht, Hon'ble Deputy Speaker, Shri Manjinder Singh Sirsa, Hon'ble Minister and Smt. Atishi, Hon'ble Leader of Opposition expressed their views on 28.02.2025 and 03.03.2025.

The Chair made a brief statement and directed that the CAG Report (No. 03 of 2024) will be examined by the Public Accounts Committee of the Delhi Legislative Assembly on priority and the Committee should submit the Report within a period of three months.

Further, the Chair directed the Assembly Secretariat to forward the CAG Report to Health Department and obtain para wise comments and action taken note from Department within one Month mandatorily.

ELECTION OF THE DEPUTY SPEAKER

Shri Mohan Singh Bisht, Member was unanimously chosen as the Deputy Speaker of the Eighth Legislative Assembly of the National Capital Territory of Delhi House on 27 February, 2025 on a motion moved by Smt. Rekha Gupta, Hon'ble Chief Minister.

Shri Manjinder Singh Sirsa, Hon'ble Minister and other Members of the House congratulated Shri Mohan Singh Bisht on his election as Deputy Speaker of Eighth Legislative Assembly of National Capital Territory of Delhi.

Hon'ble Deputy Speaker thanked all the Members of the House for electing him as Deputy Speaker and assured to discharge his duties to fulfill the aspirations of the Members of the House as per Rules.

OBITUARY

On 27 February 2025, the House paid homage on the demise of Dr. Manmohan Singh, former Prime Minister of India and observed two minutes silence as a mark of respect to the departed soul.

On 03 March 2025, the House paid homage on the demise of Smt. Davinder Kaur Mother of Shri Arvinder Singh Lovely, Hon'ble Member and observed two minutes silence as a mark of respect to the departed soul.

MATTER RAISED BY HON'BLE MEMBERS

Special Mention (Under Rule 280):

109 Notices for Special Mention were received during the Session. 42 Matters were raised in the Session under Rule 280 which have been referred to the concerned Departments for furnishing replies to the Hon'ble Members within 30 days.

Calling Attention (Rule-54):

On 27.02.2025, Shri Satish Upadhyay, Hon'ble Member called the attention of the House towards "alleged insult to the statue of Shaheed Bhagat Singh and gross negligence of martyrs during the tenure of the previous Aam Aadmi Party Government".

Shri Manjinder Singh Sirsa, Hon'ble Minister replied.

Short Duration Discussions (Rule 55)

On 03 March 2025, Shri Surya Prakash Khatri, Hon'ble Member initiated discussion regarding 'water shortage, water logging, sewerage blockage and desilting of drains in Delhi' and made a brief statement.

DISCIPLINARY ACTION

On 25th February 2025, Shri Pravesh Sahib Singh, Hon'ble Minister drew the attention of the House towards the indecorous and disruptive conduct of the 21 Members of Opposition during the Address of Hon'ble Lt. Governor and moved that strict action be taken against them for creating pandemonium in the House and disturbing the proceedings.

Shri Abhay Verma seconded the Motion and moved an amendment that 21 Members of Opposition be suspended from the House for 03 (three) sittings.

Shri Ravinder Indraj Singh, Hon'ble Minister also expressed his views in support of the Motion.

The Motion was put to vote and adopted by voice-vote.

The Chair announced that in view of the Motion passed by the House, 21 Members of the Opposition are hereby suspended from the House for three sittings i.e. 25th, 27th & 28th February, 2025.
